

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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## ORDER

NO:- 1339

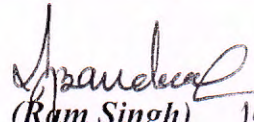
DATED:- 10/3/2017

Sanction is hereby accorded to the additional allotment of funds under Major head 2014-Adm. of Justice Sub Head 0488-D&S Judges, under various object heads in favour of below detailed Courts for the year 2016-17.

(Rs. in lacs)

S.No	Name of Court	Sal	O.E	Elect.	POL	Office equipments and appliances	2071-P&ORB(NPS)
1	Pr. D&S Judge, Anantnag.	----	----	----	0.75	----	----
2	Pr. D&S Judge, Kulgam.	----	----	----	----	0.20	----
3	2 <sup>nd</sup> . Addl. D&S Judge, Jammu	0.14	----	----	----	----	----
4	3 <sup>rd</sup> . Addl. D&S Judge, Jammu	0.15	----	----	----	----	----
5	C.J.M. Poonch.	----	0.10	----	----	----	----
6	Sub Judge, Uri.	----	0.10	0.40	0.12	----	----
7.	Munsiff, Akhnoor.	1.00	----	----	----	----	----
8.	Munsiff, Chenani.	----	----	----	----	----	0.036
	For Misc. Courts.						
1.	Pr. D&S Judge, Budgam.	0.025	----	----	----	----	----


By Order.

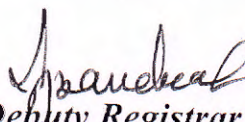
  
(Ram Singh) 10/3/17  
Dy. Registrar (Acctts)

No: 32691-707/AC Date :- 10/3/2017

Copy to :-

- 1-3. Pr. D & S Judge, Kulgam/ Anantnag/ Budgam.
4. 2<sup>nd</sup>. Addl. D&S Judge, Jammu
5. 3<sup>rd</sup>. Addl. D&S Judge, Jammu.
6. C.J.M. Poonch
7. Sub Judge, Uri.
- 8-9 Munsiff, Akhnoor/Chenani.
10. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 11-17 Try Officer, Kulgam/Anantnag/Budgam/Poonch/Uri/Akhnoor/Chenani.  
.....for information and n/a.
18. Order file.

9/c nic for up-loading  


  
Deputy Registrar (Acctts) 10/3/17